

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8121/2024

(Arising out of impugned final judgment and order dated 22-01-2024 in CWJC No. 16657/2023 passed by the High Court Of Judicature At Patna)

ASHOK KUMAR CHOUDHARY & ORS.

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

Date : 16-05-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Rajesh Singh Chauhan, AOR

For Respondent(s) Mr. Anshul Narayan, Addl. Standing Counsel, Adv.
Mr. Prem Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter is scheduled to be listed on 08.07.2024.

It shall retain its position.

(INDU MARWAH)
AR-CUM-PS

(NIDHI WASON)
COURT MASTER (NSH)